National Company Law Tribunal Allahabad Bench

CPNO. 121/ND/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 30.11.2017**

NAME OF THE COMPANY: Mr. Shardul Wikram Greefta Us. Bihar Somachar Patra
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act, 1958

SI. NO.

Name

Designation

Representation

Signature

1. Dr. Rawan Jaiswel Pema Pedidioner.
2. Ashich Kr. Snv. Adv. Respondent

CP No. 121/ND/2012

Parties are represented by their respective counsels and PCMA. Arguments are heard and to be continued.

The matter be listed on 13th Dec. 2017.

Date: 30/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturveui, Member(Judicial)